

F. No. E-12017/01/2013-E&A
Food Safety and Standards Authority of India
Ministry of Health and Family Welfare

FDA Bhavan, Kotla Road, New Delhi – 110002

Dated the 20th November, 2013

CIRCULAR

Sub : Filling up one post of Director in the Food Safety and Standards Authority of India on transfer on deputation on Foreign Service terms basis - reg.

The Food Safety and Standards Authority of India (FSSAI) is an autonomous statutory Authority set up under the Food Safety and Standards Act, 2006 for laying down science based standards for articles of food and to regulate their manufacture, storage, distribution, sale and import, to ensure availability of safe and wholesome food for human consumption.

2. One post of Director at FSSAI headquarter is going to vacate. It is therefore, proposed to fill that post on transfer on deputation on Foreign Service terms as per the details contained in Annexure-I. Officers fulfilling the eligibility criteria & experience as stipulated in Annexure-I may apply in the prescribed format (Annexure-II) through proper channel only. The candidates who fulfil eligibility criteria and possessing requisite experience may apply in the prescribed format (Annexure-II) alongwith the supporting documents.

3. The period of deputation would be initially for one year extendable for upto 2 years. Further extension beyond one year would be subject to performance evaluation and fit with the organization. The terms of deputation including pay of the officials selected on deputation will be governed by provisions laid down in the Department of Personnel and Training's Office Memorandum No.6/8/2009-Estt.(Pay II) dated 17th June, 2010 and other orders/guidelines issued in this regard from time to time. The period of deputation, in case of employees already on deputation in another ex-cadre post including, the period of deputation held immediately preceding this appointment in the same or some other organization/Department shall not exceed five years. The maximum age limit for appointment on deputation shall be 56 years on the last day of receiving the applications. The Food Authority reserves the right not to fill up all or any of the vacancies or to cancel the advertisement at any stage.

5. Only such applications accompanied by the requisite personal data in Annexure-II alongwith necessary certificates/documents forwarded through proper channel will be considered. Advance copy of the application will not be considered for candidature.

6. It is requested to give wide publicity to the vacancy circular amongst the staff. The applications in the prescribed Performa (Annexure-II), along with upto date CR Dossiers of the officers who can be spared in the event of their selection, may be forwarded to the Assistant Director(E&A), Food Safety and Standards Authority of India, 4th Floor, FDA Bhavan, Kotla Road, New Delhi by 31st December, 2013.

7. While forwarding the applications, it may be verified and certified that the particulars furnished by the officer are correct and no disciplinary proceedings are either pending or contemplated against him/her. The integrity of the officer may also be certified. It may also be confirmed that no major/minor penalty has been imposed on him/her during the last ten years.

8. Application received after due date or without the necessary documents or otherwise found incomplete will not be considered. Candidates need not to send advance copy of the application as applications duly forwarded through proper channel will only be considered. More than one application for a post received from one candidate will be summarily rejected.



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Assistant Director (E&A)
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To

1. All Ministries/Departments/Organisations of Govt. of India/State Govt./UTs/
Autonomous Bodies as per list.
2. IEC, FSSAI for uploading on www.fssai.gov.in.

ANNEXURE - I

Posts proposed to be filled up in FSSAI on transfer on deputation basis

Post Code	Post/ Pay Band + Grade Pay	No of Posts	Eligibility/experience
FSSAI Technical Cadre			
01.	DIRECTOR [PB-4] 37400-67000 + 8700(GP)	1 for HQ	Officers from Central or State Governments/ Autonomous Bodies: (i) holding analogous or equivalent posts on regular basis; or (ii) with five years regular service in Pay Band 3 (Rs.15600-39100) with grade pay Rs.7600 or equivalent; and (iii) having background and /or experience of administering and implementation or enforcement of food laws.
Note- Those who are presently working in FSSAI or have worked within last 3 years need not apply.			

Annexure-II

Last Date of receiving of completed application: 31st December 2013

Application for position ofon deputation/contract in FSSAI.

Place of posting : Headquarter at New Delhi and liable for transfer anywhere in India

1. Name of the Post applied for :

2. Name of Candidate (in Block Letters) :

3. Father's Name :

4. Postal Address (in Block Letters) :

MobileE-mail:.....

3. Date of Birth (in Christian Era) : Age(in years).....

4. Date of superannuation (in Christian Era) :

5. Gender :

6. Community (whether SC/ST/OBC/UR) :

7. Educational Qualifications (Starting from High School) :

Examination passed	Year	Name of Board/ University	Subjects	Percentage of marks upto two decimal

Latest coloured
passport size
photograph with
white
background.

Signature of the
candidate

